

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 769  
ANSWERED ON 25/07/2023**

**BENEFICIARIES UNDER PMAY-G**

**769. SHRI PRATAP CHANDRA SARANGI:  
SHRI SANGAM LAL GUPTA:  
SHRI C.R. PATIL:  
SHRI ANURAG SHARMA:  
DR. RAMAPATI RAM TRIPATHI:  
SHRI P.P. CHAUDHARY:  
SHRI SURESH KUMAR KASHYAP:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the number of houses completed out of sanctioned under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G);**
- (b) the number of houses allocated and completed, State and district-wise particularly in Balasore district of Odisha, Pratapgarh, Jhansi and Deoria districts of Uttar Pradesh, Gujarat, Pali district of Rajasthan and Shimla district of Himachal Pradesh;**
- (c) the mechanism adopted by the ministry to ensure that only genuine beneficiaries are selected to avail the benefit of the said yojana;**
- (d) the details of the parameters used by the ministry in selecting the beneficiaries;**
- (e) whether any mechanism has been devised by the ministry for effective monitoring of the programme; and**
- (f) if so, the details thereof and if not, reasons therefor?**

**ANSWER  
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)**

**(a): In order to achieve the target of “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri**

**Awaas Yojana- Gramin (PMAY-G) with effect from 1<sup>st</sup> April, 2016 to provide assistance to eligible rural households with an overall target to construct 2.95 crore pucca houses with basic amenities by March, 2024. Against the target of 2.95 crore houses, a total of 2.92 crore houses have been sanctioned to the beneficiaries by various States/Union Territories and 2.41 crore houses have been completed as on 19.07.2023.**

**(b): The State/UT-wise number of houses allocated and completed under PMAY-G is given at Annexure I. The District level data of all States/UTs related to houses allocated and completed can be seen at programme website at [www.pmayg.nic.in](http://www.pmayg.nic.in)---->AwaasSoft---->Reports---->Houses progress against the target financial year.**

**The details of number of houses allocated, sanctioned and completed particularly in Balasore district of Odisha, Pratapgarh, Jhansi and Deoria districts of Uttar Pradesh, Gujarat, Pali district of Rajasthan and Shimla district of Himachal Pradesh is given at Annexure II.**

**(c) & (d): Under PMAY-G, the beneficiaries have been identified based on the housing deprivation parameters prescribed under Socio Economic Caste Census (SECC) 2011. After due verification by the Gram Sabha and completion of Appellate Process, Gram Panchayat-wise Permanent Wait List (PWL) is prepared. The auto generated priority list of households from SECC, 2011 database was provided to the States/Union Territories (UTs) for conducting Gram Sabha meetings to finalize the PWL. As on 19.07.2023, a total of 2.04 crore households have been identified and included in PWL from SECC, 2011. Further, the details of such households who claimed to be left out from the SECC 2011 based PWL and eligible for inclusion in PWL, have been captured in the Awaas+ Survey, 2018. The Survey was conducted during January, 2018 to 7<sup>th</sup> March, 2019. In this exercise, the States/UTs have uploaded details of additional households. In order to fill the gap of 91 lakh houses (2.95 crore -2.04 crore), Awaas+ data is being utilized. Out of this, a target of 91 lakh has been allocated to the States/UTs till date.**

**(e) & (f): Monitoring of PMAY-G is done through real time capture of progress using workflow enabled transactional data in MIS i.e. AwaasSoft. For process monitoring, inspection is done by central teams [Area Officers and National Level Monitors (NLM)], monitoring is also done by District Development Coordination and Monitoring (DISHA) Committee headed by Member of Parliament, Social Audit, etc.**

**The National Level Monitoring system of Ministry of Rural Development is a third party monitoring and reporting mechanism working towards regular assessment of implementation of Rural Development Programmes/Schemes including PMAY-G in the country.**

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**STATEMENT IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 769 TO BE ANSWERED ON 25.07.2023 REGARDING BENEFICIARIES UNDER PMAY-G**

The detail of number of houses allocated to States/UTs and completed under PMAY-G (as on 19.7.2023)

<b>Sl.No.</b>	<b>Name of the State/UT</b>	<b>Target allocated</b>	<b>Houses completed</b>
1	ARUNACHAL PRADESH	36,241	18,641
2	ASSAM	19,10,997	15,37,493
3	BIHAR	37,03,355	36,12,016
4	CHHATTISGARH	11,76,146	8,65,738
5	GOA	257	180
6	GUJARAT	6,07,515	4,20,725
7	HARYANA	29,441	26,246
8	HIMACHAL PRADESH	15,457	14,265
9	JAMMU AND KASHMIR	3,42,575	1,66,203
10	JHARKHAND	15,92,553	15,33,154
11	KERALA	35,189	30,591
12	MADHYA PRADESH	38,02,248	35,53,934
13	MAHARASHTRA	14,02,333	11,66,319
14	MANIPUR	1,04,897	28,885
15	MEGHALAYA	1,88,533	37,436
16	MIZORAM	29,967	7,022
17	NAGALAND	49,062	7,847
18	ODISHA	27,48,459	17,21,559
19	PUNJAB	40,326	34,647
20	RAJASTHAN	17,19,638	16,68,496
21	SIKKIM	1,409	1,170
22	TAMIL NADU	7,83,488	5,42,116
23	TRIPURA	3,77,533	2,31,727
24	UTTAR PRADESH	36,15,149	32,44,032
25	UTTARAKHAND	46,792	32,463
26	WEST BENGAL	45,70,082	34,04,983
27	ANDAMAN AND NICOBAR	3,429	1,223
28	DADRA AND NAGAR	12,279	3,713

	<b>HAVELI &amp; DAMAN AND DIU</b>		
<b>29</b>	<b>LAKSHADWEEP</b>	<b>45</b>	<b>44</b>
<b>30</b>	<b>PUDUCHERRY*</b>	-	-
<b>31</b>	<b>ANDHRA PRADESH</b>	<b>246435</b>	<b>53965</b>
<b>32</b>	<b>KARNATAKA</b>	<b>305129</b>	<b>119586</b>
<b>33</b>	<b>TELANGANA*</b>	-	-
<b>34</b>	<b>LADAKH</b>	<b>3,041</b>	<b>1,429</b>
	<b>Total</b>	<b>2,95,00,000</b>	<b>2,40,87,848</b>

**\* Telangana and Puducherry are not implementing PMAY-G**

**STATEMENT IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 769 TO BE ANSWERED ON 25.07.2023 REGARDING BENEFICIARIES UNDER PMAY-G**

The detail of district-wise number of houses allocated and completed in Balasore district of Odisha, Pratapgarh, Jhansi and Deoria districts of Uttar Pradesh, Pali district of Rajasthan, Shimla district of Himachal Pradesh and districts of Gujarat States under PMAY-G (as on 19.7.2023)

(units in Nos.)

Name of State	Name of District	Target fixed by the State	Houses completed
<b>Odisha</b>	<b>Balasore</b>	<b>1,67,056</b>	<b>1,01,989</b>
<b>Uttar Pradesh</b>	<b>Pratapgarh,</b>	<b>1,32,895</b>	<b>1,18,407</b>
	<b>Jhansi</b>	<b>33,942</b>	<b>29,752</b>
	<b>Deoria</b>	<b>22,474</b>	<b>21,416</b>
<b>Rajasthan</b>	<b>Pali</b>	<b>37,374</b>	<b>35,450</b>
<b>Himachal Pradesh</b>	<b>Shimla</b>	<b>335</b>	<b>280</b>
<b>Gujarat</b>	<b>Ahmadabad</b>	<b>10,014</b>	<b>8,107</b>
	<b>Amreli</b>	<b>3,818</b>	<b>2,087</b>
	<b>Anand</b>	<b>5,542</b>	<b>4,560</b>
	<b>Arvalli</b>	<b>34,451</b>	<b>26,215</b>
	<b>Banaskantha</b>	<b>29,045</b>	<b>22,830</b>
	<b>Bharuch</b>	<b>10,891</b>	<b>4,151</b>
	<b>Bhavnagar</b>	<b>6,787</b>	<b>4,607</b>
	<b>Botad</b>	<b>3,608</b>	<b>2,636</b>
	<b>Chhotaudepur</b>	<b>46,053</b>	<b>32,161</b>
	<b>Dang</b>	<b>7,812</b>	<b>3,710</b>
	<b>Devbhumiidwarka</b>	<b>3,760</b>	<b>2,249</b>
<b>Dohad</b>	<b>1,07,965</b>	<b>93,986</b>	

<b>Gandhinagar</b>	<b>4,995</b>	<b>4,387</b>
<b>Girsomnath</b>	<b>4,632</b>	<b>3,070</b>
<b>Jamnagar</b>	<b>2,490</b>	<b>1,525</b>
<b>Junagadh</b>	<b>6,529</b>	<b>3,508</b>
<b>Kachchh</b>	<b>7,917</b>	<b>4,573</b>
<b>Kheda</b>	<b>15,913</b>	<b>12,542</b>
<b>Mahesana</b>	<b>9,252</b>	<b>6,710</b>
<b>Mahisagar</b>	<b>23,836</b>	<b>13,269</b>
<b>Morbi</b>	<b>2,596</b>	<b>1,527</b>
<b>Narmada</b>	<b>19,933</b>	<b>8,718</b>
<b>Navsari</b>	<b>18,870</b>	<b>10,681</b>
<b>Panchmahals</b>	<b>89,293</b>	<b>68,730</b>
<b>Patan</b>	<b>17,300</b>	<b>14,684</b>
<b>Porbandar</b>	<b>964</b>	<b>630</b>
<b>Rajkot</b>	<b>1,975</b>	<b>1,489</b>
<b>Sabarkantha</b>	<b>23,338</b>	<b>16,455</b>
<b>Surat</b>	<b>28,236</b>	<b>14,132</b>
<b>Surendranagar</b>	<b>13,630</b>	<b>9,356</b>
<b>Tapi</b>	<b>20,012</b>	<b>7,485</b>
<b>Vadodara</b>	<b>7,657</b>	<b>3,295</b>
<b>Valsad</b>	<b>18,085</b>	<b>6,660</b>

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